

Cooperation is solicited from all the Stakeholders for identification and settlement of maximum number of cases of categories highlighted in the National Lok Adalat Calendar.

National Lok Adalat Schedule for the year-2016

S.No.	Date	Subject
1	13.02.2016	Bank matters: - Section 138, NI Act, Recovery suits etc. (pending and pre-litigation matters)
2	12.03.2016	Civil and Revenue cases
3	09.04.2016	Labour & Family Matters
4	14.05.2016 or 11.06.2016	MACT and Insurance Claims
5	09.07.2016	Electricity/ Water/ Telephone/ Public Utility disputes
6	13.08.2016	Bank matters: - Section 138, NI Act, Recovery suits etc. (pending and pre-litigation matters)
7	10.09.2016	Criminal compoundable matters
8	08.10.2016	Traffic, Petty matters, Municipal Matters
9	November/ December, 2016	National Lok Adalat

These National Lok Adalats would be for pre-litigation and pending cases in which additional subjects may also be added.

It is also informed that instead of holding of National Lok Adalat in the month of February, 2016 the same shall be held on 12th March, 2016 and thereafter as per calendar of NALSA.